

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 11.11.2019

**Office Memorandum**

**Subject: -Weekly Report in respect of important developments in CBIC for the week –04.11.2019 to 08.11.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –04.11.2019 to 08.11.2019

**1. Administrative Changes:-**

- Order regarding selection of Shri Niranjana Chief Commissioner IRS(C&CE) as Deputy Secretary in the Cabinet Secretariat, Delhi under Central Staffing Scheme on deputation basis for a period of 04(four) years has been issued vide Office Order No. 145/2019 dated 04.11.2019.
- Order regarding selection of Shri Krishnan B.G., IRS(C&CE) as Deputy Secretary in the Ministry of Home Affairs, Delhi under Central Staffing Scheme on deputation basis for a period of 04(four) years has been issued vide Office Order No. 146/2019 dated 04.11.2019.
- In supersession of Boards' Office Order No.112/2019 dated 16.08.2019 assigning additional charge of Meerut GST & CX Zone to Shri Devendra Singh Principal Director General, NACIN, it has now been decided with the approval of the competent Authority to assign the additional charge of Meerut GST & CX Zone to Shri O.P. Dadhich, Chief Commissioner, in addition to his regular charge of Delhi Customs Zone and additional charge of DG Anti Profiteering with immediate effect and until further orders vide Office Order No. 147/2019 dated 05.11.2019.
- Order regarding empanelment of Shri Pawan Kumar Sinha by including his name in the panel for the year 2017-18 for promotion to the Grade of Principal Commissioner of Customs and Central Excise in the pay scale of Rs.67,000-79,000/- (pre-revised), on notion basis w.e.f. the date of promotion of his immediate junior Shri Pradeep Kumar Goel I.E. 31.12.2018 and on actual basis w.e.f. the date of assumption of charge of the post, and until further orders has been issued vide Office Order No. 148/2019 dated 04.11.2019.
- Order regarding selection of Shri K.V.V.G. Diwakar, IRS (C&CE:1994) as CVO, Mumbai Rail Vikas Corporation Ltd. (MRVC), Mumbai under Central Staffing Scheme on deputation basis for a period of 03 (three) years has been issued vide Office Order No. 149/2019 dated 04.11.2019.
- Order regarding selection of Shri Kumar Gaurav Dhawan, IRS(C&CE:2005) as Deputy Director in the Post Graduate Institute of Medical Education and Research, Chandigarh on deputation basis for a period of 03 (three) years has been issued vide Office Order No. 150/2019 dated 04.11.2019.
- On return from deputation, Shri Ch. Venkaiah Chowdary, Batch:2005, Empl. ID.2977 (DOB:28.09.1974), Joint Commissioner has been transferred/posted to Hyderabad GST & CX Zone with immediate effect vide Office Order No. 151/2019 dated 07.11.2019.
- 10 IRS(C&CE) officers have been posted as Officer on Special Duty on loan basis in different Sections/Wings/Divisions of CBIC with immediate effect vide Office Order No.152/2019 dated 08.11.2019.

- Empanelment of officers for promotion on regular basis to the grade of Commissioner of Customs & Central Excise in the IRS(C&CE) the pay scale of Rs.37400-67000/- with grade pay of Rs.10000/- (pre-revised) for the panel year 2012-13 to 2017-18 on notional /actual basis has been issued vide Office Order No.153/2019 dated 08.11.2019.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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